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Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that there is a proposal to set up a coaching centre at Nagpur by the Patiala National Institute of Sports and Physical Education on thg lines of one at Bangalore;
- (b) if so, what are the details in this regard; and
- (c) what steps Government have taken for providing coaching facilities to the sportsmen during the last six months?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARA-NAND) (a) No, Sir.

- (b) Does not arise.
- (c) As a part of Government's programme of providing coaching facilities to the Indian sportsmen and women prior to their participation in international competitions, special coaching camps have been sanctioned during the last six months, in collaboration with the Netaji Subha_s National Institute o'f Sports, Patiala and/ or the concerned National Sports Federations, in the sports disciplines of atretics, boxing, weigh tl if ting, wrestling, basketball, hockey (men and women), swimming football, yachting, gymnastics, cycling, volleyball, badminton and cricket (women).

Financial assistance has also been given to the State Governments/ Union Territory Administrations for organising State level Coaching Camps in ^various sports disciplines.

Production of pulses

350. SHRI BHUPESH GUPTA; SHRI YOGENDRA SHARMA: SHRI INDRADEEP STNHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Central Government have sanctioned Rs. 228 lakhs to be spent on the production and development of pulses in the current financial year;

to Questions

- (b) whether Government hav« evolved any concrete scheme in this regard; and
- (c) if so, what are the details of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINAHAN): (a) Yes, Sir.

- (b) and (c) Yes, Sir. To help tht State Governments in their efforts to increase the production of pulses, a centrally sponsored scheme on development of pulses was initiated in the Fourth Plan (1972-73) and is being continued. The scheme is being implemented in 20 States and 2 U. Ts. Under the scheme, financial assistance is provided to the State Governments |U. Ts. for; —
 - (i) layout of demonstrations (@ Rs. 275/ha.) on the farmers fields to demonstrate the improve^ technology.
 - (ii) seed multiplication and distribution on as per details given below:-

R«. qil.

(a) Breeder's seed multiplication.

 $50^{0}/-$ Moong, urd and covvpea . 35%/-Lentil Arhar and gram. 300/aoo/-

(b) Certified seed distribution

15°/-

- (iii) Adoption of plant protection measures.
 - (a) 25 per cent subsidy on plant protection chemicals subject to a maximum limit of Rs. 30/ha. depending upon the chemical used.
 - (b) Ground operational charges @ Rs. 15/ha. and aeral operational charges @ Rs. 27.50/ha.

(iv) Strengthening and equipping the microbiological laboratories and also as contingencies for production of rhizobium culture in large quantities for supply to the farmers.

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(v) Assistance is also provided for requisite staff and other contingencies.

The subsidy on production and distribution of certified seed and plant protection operational charges is provided on 100 per cent basis by Government of India. The expenditure on other items is being shared on 50:50 basis by the centre and State Governments.

Rise to support price of agricultural commodities

YOGENDRA SHAR-351. SHEI MA: SHRI M. KALYANASUNDA-RAM: SHRI INDRADEEP SINHA:

Will the Minister of AGRICULTURE be pleased to state:

to Questions

- (a) whether Government have decided to raise the support price of major agricultural commodities for the current year; and
- (b) if so, what are the details ofi the existing minimum support price of each commodity and the increased/ proposed price?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN). (a) and (b) The Agricultural Prices Commission has been directed to re-work the prices of major agricultural commodities beginning the kharif, 1980 so as to fully compensate the farmers for extra investment they will have to make on fertiliser, etc., due to price rise. The existing minimum support I procurement prices, t.e for 1979-80 together with the prices, for 1980-81 are as under:

(Rs. per quintal)

						1979-80 (fixed by Govt.)	1980-81
Paddy .		•	•	•	•	95.00	Not fixed
Jowar, Bajra,	Maiz	e, Ra	ıgi			95.00	Not fixed
Wheat .						115.00	117.00 (fixed by Govt)
Gram .						140-00	145'00 (fixed by Govt.)
Arhar .						165.00	Not fixed by Govt.
Moong .						175.00	Not fixed by Govt.
Urad .						175-00	Not fixed by Govt.
Cotton (Kapa	s)					275.00	Not fixed by Govt.
Jute (Raw)						155.00	160.00 (fixed by Govt.)
Groundnut in	shell					198-00	Not fixed by Govt.
Soyabean						175.00	Not fixed by Govt,
Sunflower seed	1.					175.00	Not fixed by Govt.
Mustar seed				•	•	245.00	Not fixed by Govt.
Onion .				•		40.00	Not fixed by Govt.
Tobacco .			•			No announcement	Not fixed by Govt.
Sugarcane					•	12.50	Not fixed by Govt.

800 RS-6.